GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 2129 (To be answered on the 3rd August 2015)

RECOVERY OF AIRPORT USAGE FEES

2129. SHRI RAMSINH RATHWA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether various Indian and foreign airlines have not paid airport usage fees to the Airport Authority of India (AAI) during the last three years and the current year;
- (b) if so, the details thereof along with the amount due to AAI as a result thereof, airline-wise;
- (c) whether AAI proposes to charge penal interest for delay in payment of airport usage fees;
- (d) if so, the details thereof along with the amount likely to be collected by way of penal interest; and
- (e) the action taken or proposed to be taken by AAI to recover its dues from such airlines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातय में राज्य मंत्री (Dr Mahesh Sharma)

- (a) & (b): Yes, Madam. Airline-wise dues outstanding as on 31.03.2015 are at Annexure-I.
- (c)&(d): As per the Accounting Policy of Airports Authority of India (AAI), interest on delayed payments is charged @ 12%, which is calculated and booked on receipt basis at the time of realization.
- (e): The following steps are taken by AAI to recover the dues from airlines: (i) Dues against airlines are covered by Security Deposit by way of FDR/BG equal to two months operations, (ii) The dues are monitored on regular basis and the airlines are advised through regular correspondence/ meetings to liquidate the outstanding dues which are

overdue, (iii) Interest is charged on outstanding dues of delayed bills and (iv) In cases where delay persists, beside encashment of security deposit and allowing action as per agreement terms are initiated including allowing the airlines to operate on cash and carry basis.

(Annexure - I)

AIRPORTS AUTHORITY OF INDIA POSITION OF OUTSTANDING DUES AGAINST AIRPORT USAGE FEES AS ON 31.03.2015

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('. IN crores)

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SL.NO		CATEGORY		Total Outstanding	Security Deposi
		TRAFFIC DEBTORS	Amount outstanding		
A	TOTAL COMMENT OF THE PARTY OF THE PARTY.	National Carriers	1,962.92		5.04
		TOTAL A	· ·	1,962.92	entropies and A. A. O an equal to the control of th
В	7 - 11	Foreign Airlines	388.93	388.93	188.80
	712.5 5 -17	TOTAL B	The result have the following contraction of the second se		
С		PRIVATE AIRLINES (Major Airlines)	TO THE PAPER SECURISE OF CONTRACT OF CONTRACT OF THE PAPER AND THE PAPER	393	
	1	Go Airlines	32.00	MATERIAL PLANS OF A STREET STATE OF THE STAT	30.05
	2	Indigo Airlines	19.81	the bit to Author	129.85
	3	Jet Airways	51.48	u vinša.	76.26
	4	Jet Lite(india) Ltd			
	5	Spicejet Limited	185.59		82.50
	8	Air Asia India	1.29	organica negative	900 och politick despression (1800 och ober Loves i State Marie) com och politick september som (1852), och politick and politick september (1852).
	9	Others	96.85		99.89
	The articles of the control of the c	TOTAL C	ness registra appraisa para de des esta esta esta esta esta esta esta es	387.02	
		GRAND TOTAL (A+B+C)		2,738.87	612.39